

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1	Sh. Narender Kumar S/o Sh. Sube Singh EC : 90029579	PA in the court of Sh. Siddhartha Malik, CMM, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Anu Aggarwal, ASI-06 (POCSO), South-East District, Saket Courts, New Delhi.
2	Ms. Babli Rawat W/o Sh. Rakesh Singh Rawat EC : 34746376	PA in the Office Pool, Central District, Tis Hazari courts, Delhi	PA in the court of Sh. Siddhartha Malik, CMM, Central District, Tis Hazari Courts, Delhi.
3	Ms Rupam Kumari, D/o Sh Anil Kumar Mishra	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.	PA in the Office Pool, Central District, Tis Hazari courts, Delhi

Note :-

- 1: Transfer order in respect of Ms. Indu , Sr. P.A at Sl. No. 5 and Sh. Ganesh Singh Rawat, PA at Sl. No. 9 in order no. 421/12922-13012/Admn-I/P&T/HQs/2023 dated 09.02.2023, be treated as cancelled.
2. All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
3. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

*Girish Kathpalia*  
16.02.2023

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 14591-616 /Admn-I/P&T/HQs/2023

Dated, Delhi the \_\_\_\_\_

Copy forwarded for information and necessary action to:-

16 FEB 2023

1. The Id. Principal District & Sessions Judge, New Delhi/South-East/ Delhi/New Delhi.
2. The Id. Principal District & Sessions Judge-cum-Spl. Judge, (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
3. The Id. Officer in-charges, Accounts Branch, Central/ New Delhi/South-East, Delhi/New Delhi.
4. The Personal Office of the undersigned
5. The Officers/Officials concerned.
6. The Sr. A.O (I) / A.O.(I)/ Admn. Branch, Central/ New Delhi/South-East, Delhi/New Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Room No. 11A, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
10. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

